## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## **PRINCIPAL BENCH**

## 2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI SUPPLEMENTARY CAUSE LIST DATED 12.05.2022 (THURSDAY) COURT -II (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

## For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1415 of 2022 in Comp. App. (AT) No. 53 of 2022	GAV Developer Pvt. Ltd. Vs. Shubh Advisors Pvt. Ltd. & Ors.	Manish Kumar	

For Admission (Fresh Case)

2.	Comp. App. (AT)	Rakesh Jindal	Karan Malhotra	Animesh Kumar
	No. 73 of 2022	Vs.		
	(With Defects)	Rashi Steel and Power Ltd. & Ors.		

For Hearing

3.	Comp. App. (AT)	Committee of Administrator	Avishek Guha	Maithreyi Sharma
	No. 67 of 2022	Pendente Lite of the Estate of Late		Lakshana Viravalli-
		Priyamvada Devi Birla Through Mr.		R2
		Justice Mohit Shantilal Shah (Retired),		Shaunak Mitra
		and A.C. Chakrabortti (majority		Sayan R Chowdhury
	(PH)	Members) & Anr.		Satyaki Mukherjee-R1
		Vs.		to R5
		Insilco Agents Ltd. & Ors.		Manju Bhuteria-R5
		With		Kunal Vajani
4.	Comp. App. (AT)	Committee of Administrator	Avishek Guha	Maithreyi Sharma
	No. 68 of 2022	Pendente Lite of the Estate of Late		Lakshana Viravalli
		Priyamvada Devi Birla Through Mr.		Madhurpeetha
		Justice Mohit Shantilal Shah (Retired),		Elano-R2
		and A.C. Chakrabortti (majority		Sayan R Chowdhury
	(PH)	Members) & Anr.		Satyaki Mukherjee-R1
		Vs.		to R5
		August Agents Ltd. & Ors.		Debanjan Mandal
		With		Kunal Vajani-R7
5.	Comp. App. (AT)	Committee of Administrator	Avishek Guha	Maithreyi Sharma
	No. 69 of 2022	Pendente Lite of the Estate of Late		Lakshana Viravalli-
		Priyamvada Devi Birla Through Mr.		R2
		Justice Mohit Shantilal Shah (Retired),		Shaunak Mitra
	(DII)	and A.C. Chakrabortti (majority		Sayan R Chowdhury
	(PH)	Members) & Anr.		Satyaki Mukherjee-R1
		Vs.		to R5
		Laneseda Agents Ltd. & Ors.		Manju Bhuteria-R5
				Kunal Vajani

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By order of Hon'ble Chairperson -sd/-

1. Notice Board

2. Website: www.nclat.nic.in

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